

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2649
TO BE ANSWERED ON 12.03.2018**

VIOLATION OF MINIMUM WAGES LAW

2649. SHRI MALLIKARJUN KHARGE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that workers in some companies/industries have been reportedly denied minimum salary/wages and other dues in violation of relevant laws; and**
- (b) if so, the details of such instances reported during the last three years and the current year along with the action taken against the defaulting employers, State/UTwise?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): The Officers of Central Industrial Relations Machinery (CIRM) are regularly conducting inspections under various labour laws, to ensure that the workers are being paid the minimum wages at the rate fixed according to the nature of work as provided under the Minimum Wages Act, 1948. The compliance in the State sphere is ensured through the State Enforcement Machinery. The officers of these machineries are appointed as Inspectors under the provisions of the Act. They conduct regular inspections and if there is any case pertaining to the non-payment or less payment of minimum wages to the workers the officers of the machineries immediately take action by filing claim cases before the authority under the Act and for other violations prosecutions are filed in the court.

The data pertaining to violation of the Minimum Wages Act, 1948 in Central Sphere for the last three years and the current year is at Annexure.

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ANNEXURE

Annexure in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2649 for 12.03.2018

Minimum Wages Act, 1948

| S.No. | Particulars | 2014-15 | 2015-16 | 2016-17 | 2017-18 (upto Dec., 2017) |
|-------|--------------------------------|---------|---------|---------|---------------------------------|
| 1 | No. of Inspections Conducted | 6582 | 9803 | 9151 | 7380 |
| 2 | No. of Irregularities detected | 68747 | 75938 | 61689 | 62304 |
| 3 | No. Irregularities Rectified | 87809 | 46467 | 53255 | 28884 |
| 4 | No. of Prosecutions Launched | 3774 | 1549 | 2321 | 1130 |
| 5 | No. of Convictions | 2782 | 1476 | 1951 | 1721 |
